

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**CAUSE LIST****Joint Sitting of COURT No. 1 & 2****FARIDKOT HOUSE****Date: 1st April, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON****HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
FOR DIRECTIONS			
1.	Original Application No. 37/2015 (M.A No. 117/2015, M.A No. 167/2015 to M.A No. 173/2015 & M.A No. 232/2015) (PH)	S.P. Muthuraman Vs Union of India & Ors.	Mr. Vivek Chib, Adv. for R – 1 Mr. M. Yogesh Kanna, Adv. for R – 2 Mr. Ashwini Kumar, Sr. Adv. along with Mr. R. Mohan, Adv. for R – 3 & 5 Mr. Amit Chaddha, Sr. Adv. along with Mr. Krishnakumar R.S., Adv. for R - 4
2.	Appeal No. 98/2013 (M.A No. 978/2013) (PH)	Manoj Mishra Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 & 4 Mr. Rajiv Bansal, Adv. for R – 3 Ms. Neelam Rathore, Adv. for R – 6 Mr. Balendu Shekhar, Adv. for R – 7
3.	Original Application No. 213/2014 (M.A No. 755/2014 & M.A No. 177/2015)	Manoj Mishra Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. V.K. Tandon, Adv. for R – 2, 3 & 5
FOR ADMISSION			
4.	M.A No. 254/2015 in Original Application No. 181/2014	Virendra Kumar Vs H.P. State Electricity Board, Solan	Virendra Kumar Applicant in Person in M.A. No. 254/2015.
5.	M.A No. 266/2015 & M.A. No. 270/2015 in Original Application No. 323/2014	Krishan Kant Singh V/s M/s United Sprints Ltd. Rosa Shahjhanpur	Khaitan & Co. for the Applicant in M.A No. 266/2015 & M.A. No. 270/2015.
6.	Original Application No. 90/2015 & M.A No. 267/2015.	Vinod Kumar Vs. State of U.P. & Ors.	Mr. Arvind Kumar Rai, Adv. for the Applicant.
7.	Original Application No. 91/2015 & M.A No. 268/2015.	Satya Pal Singh Vs. State of U.P. & Ors.	Mr. Arvind Kumar Rai, Adv. for the Applicant.
8.	Original Application No. 92/2015 & M.A No. 269/2015.	Ravendra Kumar Rathi Vs. State of U.P. & Ors.	Mr. Arvind Kumar Rai, Adv. for the Applicant.
AFTER NOTICE			
9.	Original Application No. 515/2014	Jai Kumar Vs Union of India & Ors.	Mr. Jai Kumar, in person Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 & 3

			Mr. Ashish Kumar, Adv. for R – 4 Mr. Neeraj Malhotra, Adv. for R – 7 Mr. U.A. Rana, Adv. for R – 8 & 9
10.	M.A No. 197/2015 in Original Application No. 522/2014	Dr. Rakib Anjum Vs MoEF & Ors.	Mr. S.P. Singh, Sr. Adv. along with Mr. Keshav Chaudhry, Adv. for Applicant in Misc. Application Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Savitri Pandey, Adv. for R – 2, 4 & 5 Mr. Pradeep Mishra, Adv. for R - 3
FOR COMPLETION OF PLEADINGS			
11.	Original Application No. 347/2013	Vijaypal Baghel Vs Chairman, NHAI & Ors.	Mr. Ashwani Dubey, Adv. for Applicant Mr. Ganesh Kamath, Adv. for R – 1 Mr. B.V. Niren, Adv. for R - 2 Mr. Vikas Malhotra, Adv. for R – 3 Mr. Sumit Arora, Adv. for R - 4
12.	Original Application No. 29/2015 (M.A. No. 271/2015 & M.A. No. 272/2015)	Sunaina Singh Vs Rama Shyama Paper Pvt. Ltd. & Ors.	Mr. Siddhartha, Adv. for R - 1 Mr. Pradeep Misra, Adv. for R – 3 Ms. Savitri Pandey, Adv. for R – 4 & 5
13.	M.A No. 174/2015 in Original Application No. 258/2014	Krishan Kant Singh Vs M/s S R Mittal Paper Mills Ltd Sikohabad, Firozabad	Mr. Manoj Kumar, Adv. for Applicant in Misc. Application Mr. Pradeep Misra, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R – 5
14.	Original Application No. 197/2014	Aviation Employees Co-operative House Building Society Ltd. Vs Commissioner, EDMC	Mr. S.N. Singhal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. Narender Pal Singh, Adv. for R - 3 Ms. Panchajanya Batra Singh, Adv. for MoEF & CC
15.	Original Application No. 178/2014	Shweta Narayan Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Alpana Poddar, Adv. for R – 2 & 13 Mr. M. Yogesh Kanna, Adv. for R – 3 Ms. Yogmaya Agnihotri, Adv. for R – 4 Mr. Dhruv Pal, Adv. for R – 5 Mr. D.K. Thakur, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Devraj Ashok, Adv. for R - 8 Mr. Mukesh Verma, Adv. for R - 9 Mr. Akansha, Adv. for R - 10 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 11 Mr. Kumar Anurag Singh, Adv. for R – 12 Mr. Rajul Shrivastav, Adv. for M.P. P.C.B Mr. Abhishek, Adv. for CPCB
16.	Original Application No. 151/2014	Bharat Jhunjunwala Vs Union of India & Ors.	Mr. Vikas Gaur, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Abhishek Attrey, Adv. for R - 2 Mr. Dileep Poolakkot, Adv. for R – 3 Mr. B.V. Niren, Adv. for R - 4
17.	Original Application No. 97/2014	Raghuwar Dutt Tiwari &Anr. Vs Union of India &Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rahul Verma, Adv. for R - 2 Mr. Purushottam Kumar Jha, Adv. for R– 3 Ms. Samina, Adv. for R - 4

FOR HEARING			
18.	Original Application No. 303/2014	Krishan Kant Singh V/s Union Tanners (Crown International) 104/90 A Sanjay Nagar Jajmau	Mr. S.A. Zaidi, Adv. for Applicant Mr. Raj Kumar, Adv. for R – 2 Mr. Pradeep Misra, Adv. for R – 3 Ms. Savitri Pandey, Adv. for R – 5 Mr. B.V. Niren, Adv.
19.	Original Application No. 173/2014 (M.A No. 225/2015)	Syed Fareed Husain Vs Municipal Commissioner, Nagar Nigam, Bareilly & Ors.	Mr. Syed Fareed Husain, in person Mr. Anil Nag, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R - 2
20.	Original Application No. 339/2013 (M.A No. 1062/2013 & M.A No. 222/2015)	Krishankant Singh Hoon & Anr. Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Alpana Poddar, Adv. for R – 2 Mr. B.V. Niren, Adv. for R – 3 Mr. S.K. Shrivastava, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R – 5 & 6 Mr. Pradeep Mishra, Adv. for R – 7 Mr. Mukesh Verma, Adv. for R – 8 Mr. Sudhir Kulshshrestha, Adv. for R – 9 Mr. Raman Yadav, Adv. for R – 10 Mr. S.A. Zaidi, Adv. for R - 12
21.	Original Application No. 77/2013 (SZ) (PH)	K. Selvarangam Vs The District Collector, Thiruvallur	Ms. Reshmi Rea Sinha, Adv. for Complainant Mr. Krishna Kant, Adv. for R - 1 Mr. M. Yogesh kanna, Adv. for R – 2 to 4 Mr. S. Beno Bencigar, Adv. for Contemnors
22.	Appeal No. 01/2015 (M.A No. 241/2015, M.A No. 12/2015, M.A No. 13/2015, M.A No. 74/2015)	Taurus International (Projects) Pvt. Ltd. Vs. Delhi Pollution Control Committee	Mr. Rajeshwar Dagar, Adv. for Appellant Mr. Sanjeev Ralli, Adv. & Ms. Rachna Golchha, Adv. for Respondent. Mr. Sanat Kumar, Adv. for Applicant in Misc. Application. Mr. Sahil Sangar, Adv. for Respondent.
23.	Appeal No. 17/2015	Hotel Chanakya Inn Vs. DPCC	Mr. Sanat Kumar, Adv. for Appellant.
CASES OF COURT NO. 2			
FOR COMPLETION OF PLEADINGS			
24.	Original Application No. 101/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1. Mr. Shubham Bhalla, Adv. For R-5 Ms. P.Batra Singh, Adv. for MoEF R-3. Mr. S. S. Sham Sher & Mr. Varun Punia, Adv. For R-6 & 7.
FOR HEARING			
25.	Original Application No. 293/2013 (M.A No. 1127/2013, M.A No. 374/2014, M.A No. 422/2014 & M.A No. 596/2014)	Virendra Kumar Vs Municipal Council, Solan & Ors.	Mr. Virendra Kumar, in person Mr. Ashok Mathur, Adv. for R -1 & 4. Mr. Suryanarayana Singh, AAG for R - 2 Mr. Amjad Hussain, Adv. for R – 3 & 5
26.	Appeal No. 79/2014 & M.A No. 694/2014.	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Ms. Alpana kripal & Mr. Anshul Sehgal Adv. for R - 4

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